Notification No. 96 /2006-Customs (N.T)

5th September, 2006

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Central Excise (Adjudication), Bangalore and authorises him to exercise the powers and discharge the duties conferred or imposed on the Commissioner of Customs, Bangalore, to act in respect of the matters specified in the corresponding entries in column (3) of the Table below, for the purpose of adjudication, namely:-

Table

Sl No.	Name of the party and address	Show cause Notice number and date.
(1)	(2)	(3)
1	Shri Sanjay Nopanay, Proprietor of M/s. Kiran Styles No: 10, Katha No: 565, 643E, Bilekahalli Village, IIM Post, Bannerghatta Road, Bangalore - 76	F.No.S/IV/51/04(BNG), dated the 16 th June, 2005.
2	M/s. Triveni Engineering and Industries Limited, "Kailash", 2 nd Floor, 26, Kasturba Gandhi Marg, New Delhi.	DRI F.No.50D/71/2004- C.I. (Pt.VII), dated the 20 th July, 2005.
3	M/s. Bank of Nova Scotia, No.25/2, S.N. Towers, M.G. Road, Bangalore and M/s Rajesh Export Limited, No.4, Batavia Chambers, Kumara Krupa Road, Kamara Park East, Bangalore.	DRI F.No.S/IV/12/05, dated the 27 th October, 2005.
4	M/s. Prabha Enterprises, No.92, "Anagha", 5 th Main Road, BEML Lay out, Basaveswaranagar, Bangalore and Sri A. Sreenivasan, No.92, "Anagha", 5 th Main Road, BEML Lay out, Basaveswaranagar, Bangalore.	DRI F.No.S/IV/27/2002, dated the 20 th June, 2003.
5	M/s. Karuturi Networks Limited, Naranahalli, Doddabelavangala Post, Doddaballapur Talua, Bangalore South District and Sri K.S. Ramakrishna, Managing Director, M/s Karuturi Networks Limited, No.204, Embassy Court, No.11, Cresent Road, Bangalore and Proprietor of M/s Kays Roses, No. 204, Embassy Court, No. 11, Cresent Road, Bangalore.	DRI F.No.S/IV/43/03, dated the 11 th March, 2004.
6	M/s. Patsons Creations, represented by its Proprietor Shri Ashish Patwary, No.728/580, K.R. Garden, Koramangala Village, Bangalore.	DRI F.No.S/IV/37/04, dated the 23 rd November, 2004.

M/s. Bharati Cellular Limited, Divyashree Towers, No.55, Bannerghatta
Road, Bangalore.

DRI F.No.S/IV/25/04,
dated the 29th March,
2005.

[F.No.437/ 10 /2006-Cus.IV